THE RAJASTHAN PREVENTIVE DETENTION (REPEALING) ACT, 1996

(Act No. 6 of 1996)

[Received the assent of the Governor on the 7th day of August, 1996]

An

Act

to repeal the Rajasthan Preventive Detention Act, 1970.

Be it enacted by the Rajasthan State Legislature in the Forty-seventh Year of the Republic of India, as follows:-

- **1. Short title and commencement.** (1) This Act may be called the Rajasthan Preventive Detention (Repealing) Act, 1996.
 - (2) It shall come into force at once.
- **2. Repeal of Rajasthan Act No. 23 of 1970.** The Rajasthan Preventive Detention Act, 1970 (Act No. 23 of 1970) is hereby repealed.